

Limited (GSSC), Gandhinagar, for the year 2006-2007, together with the Auditor's Report on the Accounts and the Comments of the Comptroller and Auditor General of India thereon.

- (b) Review by Government on the working of the above Corporation. [Placed in Library. See No. L.T. 8551/08]
- (ii) (a) Forty-first Annual Report and Accounts of the Punjab Agro Industries Corporation Limited (PAICL), Chandigarh, for the year 2006-2007, together with the Auditor's Report on the Accounts and the comments of the Comptroller and Auditor General of India thereon.
- (b) Review by Government on the working of the above Corporation.
- (2) Statement (in English and Hindi) giving reasons for the delay in laying the papers mentioned at (1) above. [Placed in Library. See No. L.T. 8674/08]
- III. I lay on the Table, under sub-section (6) of section 3 of the Essential Commodities Act, 1955, a copy (in English and Hindi) of the Ministry of Consumer Affairs, Food and Public Distribution, (Department of Consumer Affairs) Notification S.O. 400 (E) dated the 28th February, 2008, publishing Order on Removal of (Licensing Requirements, Stock Limits and Movement Restrictions) on Specified Foodstuffs (Amendment) Order, 2008. [Placed in Library. See No. L.T. 8326/08]
- I. **Report and Accounts (2006-07) of various Corporations and related papers**
- II. **Memoranda of understanding (2008-09) between the Government of India (Ministry of Steel) and various companies/corporation**

THE MINISTER OF STATE IN THE MINISTRY OF STEEL (SHRI JITIN PRASAD):

Sir, I lay on the Table:

- I. (1) A copy each (in English and Hindi) of the following papers, under sub-section (1) of section 619A of the Companies Act, 1956:
- (i) (a) Twenty-fifth Annual Report and Accounts of the Rashtriya Ispat Nigam Limited (Visakhapatnam Steel Plant), Visakhapatnam, for the year 2006-2007, together with the Auditor's Report on the Accounts and the comments of the Comptroller and Auditor General of India thereon.
- (b) Review by Government on the working of the above Company. [Placed in Library. See No. L.T. 8640/08]
- (ii) (a) Thirty-fourth Annual Report and Accounts of MECON Limited, Ranchi, for the year 2006-2007, together with the Auditor's Report on the Accounts and the comments of the Comptroller and Auditor General of India thereon.
- (b) Review by Government on the working of the above Company. [Placed in Library. See No. L.T. 8638/08]
- (iii) (a) Forty-ninth Annual Report and Accounts of the National Mineral Development Corporation Limited (NMDC), Hyderabad, for the year 2006-2007, together with the Auditor's Report on the Accounts and the comments of the Comptroller and Auditor General of India thereon.

- (b) Review by Government on the working of the above Company.
- (2) Statements (in English and Hindi) giving reasons for the delay in laying the papers mentioned at (1) above. [Placed in Library. See No. L.T. 8639/08]
- II. A copy each (in English and Hindi) of the following papers:—
- (i) Memorandum of Understanding between the Government of India (Ministry of Steel) and the National Mineral Development Corporation Limited (NMDC) for the year 2008-2009. [Placed in Library. See No. L.T. 8633/08]
 - (ii) Memorandum of Understanding between the Government of India (Ministry of Steel) and the Bharat Refractories Limited (BRL) for the year 2008-2009. [Placed in Library. See No. L.T. 8636/08]
 - (iii) Memorandum of Understanding between the Government of India (Ministry of Steel) and the Manganese Ore (India) Limited (MOIL) for the year 2008-2009. [Placed in Library. See No. L.T. 8631/08]
 - (iv) Memorandum of Understanding between the Government of India (Ministry of Steel) and Hindustan Steelworks Construction Limited (HSCL) for the year 2008-2009. [Placed in Library. See No. L.T. 8629/08]
 - (v) Memorandum of Understanding between the Government of India (Ministry of Steel) and the MECON Limited for the year 2008-2009. [Placed in Library. See No. L.T. 8635/08]
 - (vi) Memorandum of Understanding between the Government of India (Ministry of Steel) and the MSTC Limited for the year 2008-2009. [Placed in Library. See No. L.T. 8632/08]
 - (vii) Memorandum of Understanding between the Government of India (Ministry of Steel) and the Steel Authority of India Limited (SAIL) for the year 2008-2009. [Placed in Library. See No. L.T. 8630/08]
 - (viii) Memorandum of Understanding between the Government of India (Ministry of Steel) and the Sponge Iron India Limited for the year 2008-2009. [Placed in Library. See No. L.T. 8628/08]
 - (ix) Memorandum of Understanding between the Government of India (Ministry of Steel) and the Kudremukh Iron Ore Company Limited for the year 2008-2009. [Placed in Library. See No. L.T. 8627/08]
 - (x) Memorandum of Understanding between the Government of India (Ministry of Steel) and the Rashtriya Ispat Nigam Limited for the year 2008-2009. [Placed in Library. See No. L.T. 8634/08]
 - (xi) Memorandum of Understanding between the Government of India (Ministry of Steel) and the Ferro Scrap Nigam Limited for the year 2008-2009. [Placed in Library. See No. L.T. 8637/08]

REPORTS OF THE PUBLIC ACCOUNTS COMMITTEE

DR. K. MALAISAMY (Tamil Nadu): Sir, I lay on the Table a copy each (in English and Hindi) of the following Reports of the Public Accounts Committee (2007-2008):—

- (i) Sixty-seventh Report on Tsunami Relief and Rehabilitation; and